



Government of Jammu and Kashmir  
Home Department  
Civil Secretariat, Jammu/Srinagar

Notification,

Srinagar, the 21<sup>st</sup> Aug 2017.

SRO **340** .- Whereas, on 18.02.2006 one Muhammad Abdullah Deka S/o Ab. Rahim Deka R/o Daksum, Kokernag lodged a written report in Police Station, Kothibagh to the effect that his younger brother, namely, Nazir Ahmad Deka, who was selling skull Caps/perfumes near Biscoe School Lal Chowk, Srinagar is missing since 16.02.2006. On 22.06.2006, another report was received from said Muhammad Abdullah Deka stating therein that his brother Nazir Ahmad Deka has been abducted by some unknown persons who were boarded in a white color Gypsy, near Biscoe School Srinagar with the intention to kill him; and

Whereas, in this connection, case FIR No. 62/2006 under Section 302, 364, 201, 120-B RPC was registered in Police Station, Kothibagh, Srinagar and investigation initiated; and

Whereas, during the course of investigation, in a similar nature case, bearing No. 06/2007 of P/S Batamaloo, it came to surface that Police Personnel of SOG Ganderbal boarded in a white colour Gypsy had lifted the Nazir Ahmed Deka from Lal Chowk near Biscoe School and after hatching criminal conspiracy, killed him in a planned fake encounter at Yachnar Badergund Ganderbal, which was dramatized on 16/17-02/2006, jointly by SOG Ganderbal and 5 RR; and

Whereas, on 17.02.2006, accused namely Mukhand Raj Guru Capt./Adjutant 05 RR Army Unit lodged a complaint in Police Station, Ganderbal, stating therein that an unidentified militant has been killed during an encounter. Accordingly, a case FIR No. 17/2006 under section 307 RPC and section 7/25 Arms Act, 1959 was registered in Police Station, Ganderbal regarding the said incident reported by said accused. However, the said FIR was investigated upon by SIT (Special Investigation Team) and the claim of accused was found false and a fabricated one. The investigation was closed as "Not Admitted" on merits; and

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